

Shri Ram Krishan Gupta: May I know whether any section of the railways has been selected so far for this purpose?

Shri Shah Nawaz Khan: Yes, Sir; the section between Siliguri and Amin-gaon.

Distribution of Fertilizers

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*165. { **Shri Ram Krishan Gupta:**
 Shri Rami Reddy:
 Shri Bibhuti Mishra:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 314 on the 23rd February, 1960 and state:

(a) whether the Fertilizer Distribution Enquiry Committee appointed to review the system of distribution of fertilizers in various States and to suggest measures, if any, for improving the system has, since submitted its report; and

(b) if so, the details thereof?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Not yet; the Committee is expected to submit its report towards the end of August, 1960.

(b) Does not arise.

Shri Ram Krishan Gupta: May I know whether any estimate has been made of the fertilizers adulterated or misused so far?

Shri M. V. Krishnappa: No estimate has been made. Since there is a shortage of fertilizers here and there, there are stray cases of mixing common salt and other things.

Shri Ram Krishan Gupta: May I know whether any complaints have been received from Madras and if so, the nature of the complaint received and who are involved in it?

Shri M. V. Krishnappa: That is a different question. This is about the committee. The committee is going into the question of distribution of fertilizers. Whatever the complaints,

I am prepared to enquire. There were some complaints from Punjab and Madras.

Shri Rami Reddy: The report has not yet been received. Meanwhile, may I know whether the Government has issued any instruction that the distribution of these fertilizers may be done through the co-operatives and if so, what are the States that are distributing fertilizers through co-operatives?

Shri M. V. Krishnappa: Wherever there are co-operatives, there are always standing instructions to issue fertilizers only through co-operatives. Especially Andhra, the hon. Member's State, is one such State. Mysore is another and many other States like Maharashtra and Gujerat are trying to do it.

श्री बिभूति मिश्र : श्री मंत्री जी ने बताया कि कमेटी की रिपोर्ट नहीं आई है। प्लानिंग कमीशन में और हिन्दुस्तान भर में सब से ज्यादा महत्व खेती को दिया जाता है। मैं जानना चाहता हूँ कि जब तक रिपोर्ट न निकले क्या गांवों में खास कर छोटे किसानों को खाद मिले इस के लिये मंत्री जी कोई व्यवस्था सोच रहे हैं ?

श्री मो० ब० कृष्णप्पा : यह बात ठीक है। यह काम बहुत महत्व का है। इसलिये कमेटी की रिपोर्ट को भी इतना महत्व दिया जा रहा है। इसलिये इस अगस्त के महीने के अखिर में ही यह रिपोर्ट दी जाने वाली है।

Shri Ranga: Are Government aware of the fact that there were many complaints about mismanagement in the distribution of fertilizers by the co-operative stores in Andhra and so, Government appointed a committee, and on its recommendation, the Andhra Government has decided to get this distribution done through the zilla parishads and village panchayat samitis and not through the co-operative stores?

Shri M. V. Krishnappa: This committee is going into all those complaints and the various systems of distribution, whether it is feasible to have other ways where the co-operatives are not strong enough to take up this work, because it gives rise to all these complaints. This committee is going into all these matters.

श्री म० ला० द्विवेदी : क्या मंत्री महोदय को मालूम है कि कुछ राज्यों में खाद किसानों को जबरदस्ती दी जाती है कोऑपरेटिव के जरिये, जबकि उन के खेतों में सिंचाई के साधन नहीं हैं। मैं जानना चाहता हूँ कि क्या राज्य सरकारों को केंद्रीय सरकार द्वारा हिदायत दी जा रही है कि जहाँ सिंचाई के साधन न हों वहाँ किसानों को जबरदस्ती खाद न दी जाये ?

श्री मो० वें० कृष्णप्पा : इस में जबरदस्ती नहीं होती। इस के लिये तो मांग बहुत बड़ी है।

श्री म० ला० द्विवेदी : मैं उन जगहों के लिये कह रहा हूँ जहाँ जबरदस्ती खाद दी जा रही है।

श्री मो० वें० कृष्णप्पा : हम स्टेट गवर्नमेंटों को प्रार्थना करेंगे कि ऐसा न होने पाये।

Shrimati Renuka Ray: In view of the last reply and the central directive that the distribution of fertilisers should be done through co-operatives, is it also one of the terms of enquiry of this committee to find out which States do not distribute through co-operatives?

Shri M. V. Krishnappa: Certainly this is one of the main terms of reference of this committee to go into the question of distribution of fertilisers through co-operatives. Our principle is, wherever co-operatives have come up, we entrust it to the co-operatives. Even though there are one or two complaints in the beginning, they are likely to be set right after some time.

Shri Ranga: Not if the local Government does not want it, as a result of its experience.

Shri B. K. Gaikwad: Who are the members of this fertiliser distribution enquiry committee? Further, may I know whether this committee will see that no fertilisers go into the black-market and sold at high profits?

Shri M. V. Krishnappa: There are 5 members. The names are Dr. J. S. Patel, Agricultural Commissioner, ICAR, Shri K. C. Chetty, Deputy Secretary, Department of Agriculture, Shri V. P. Sethi, Director, Department of Co-operation, Shri C. R. Ranganathan, Executive Director, Fertiliser Association of India and one foreign expert who is a co-opted member. This committee will look into all those things.

श्री खुशवक्त : क्या सरकार को यह सूचना मिली है कि किसानों को जो कोऑपरेटिव सोसाइटीज द्वारा कर्ज दिया जाता है तो उस में उन को मजबूर किया जाता है कि एक चौथाई खाद लें ?

श्री मो० वें० कृष्णप्पा : कमेटी एन्क्वायरी कर रही है कि कोऑपरेटिव सोसाइटीज को कितना प्राफिट मिलना चाहिये, कितना किसान को मिलना चाहिये। ये सब बातें कमेटी की रिपोर्ट में होंगी।

श्री ब्रज राज सिंह : इस बात को ध्यान में रखते हुए कि तृतीय पंचवर्षीय योजना पर सदन में २२ अगस्त से विचार शुरू होगा, क्या सरकार इस बात का प्रयत्न करेगी कि जो जांच समिति बनाई गई है उस की रिपोर्ट सदन में तृतीय पंचवर्षीय योजना पर विचार शुरू होने से पहले आ जाये और सदस्यों को मिल जाय ?

श्री मो० वें० कृष्णप्पा : वह इस महीने के आखिर में आ जायेगी।

श्री ब्रज राज सिंह : २२ अगस्त को तो विचार शुरू होगा।

Shri Gulam Mohideen: Is it a fact that fertilisers are supplied only to those who get loan from the Government and others are denied it?

Shri M. V. Krishnappa: There is no such denial. The position is there are demands for more than 2 million tons of fertilisers from the farmers whereas India is producing only one-fourth of it. On account of foreign exchange difficulties, we cannot import more than 3 or 4 lakh tons every year. With our local production plus the imported stuff put together, we are not able to meet even 40 per cent of the total demand. So, an efficient distribution system is essential and this committee is going to enquire into that.

Bomb Explosion on N. Railway

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- *166. { **Sardar Iqbal Singh:**
Shri Ram Krishan Gupta:
Shri A. M. Tariq:
Shri D. C. Sharma:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 428 on the 26th February, 1960 and state the progress made so far in determining the elements connected with the bomb explosion on the railway line between Amritsar and Pathankot?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): The case continues to be under police investigation.

Sardar Iqbal Singh: May I know whether there was any hand of any foreign agent in this explosion?

Shri S. V. Ramaswamy: We do not know.

Shri Raghunath Singh: Since how long is the investigation going on and how many more months will be required for the investigation?

Shri S. V. Ramaswamy: All I can submit is the police are investigating it as vigorously as they can and it will go on as long as necessary.

Shri Raghunath Singh: Six months have already passed.

Shri S. V. Ramaswamy: No clue has been found. What is to be done?

Mr. Speaker: The hon. Member wants to know if the hon. Minister is keeping himself in touch with the police and asking them from time to time as to why there is delay. That is all that he expects.

The Minister of Railways (Shri Jagjivan Ram): Yes, Sir. It has not been possible for the police to lay their hands on the culprit. The Punjab Government is equally anxious. As a matter of fact, I had a talk with the Chief Minister and he is personally looking into the matter. We are as anxious as the hon. Member to find out the culprit. The police are investigating.

श्री अ० म० तारिक : मैं आनरेबिल बजीर से यह जानना चाहता हूँ कि इस सिलसिले में अब तक कितने आदमियों की गिरफ्तारी हुई है, और क्या उस गिरफ्तारी से हुकूमत को यह इल्म हुआ है कि इस बम के पीछे कोई गैर मुल्की हाथ भी था ?

[میں آنریبل وزیر سے یہ جاننا چاہتا ہوں کہ اس سلسلہ میں اب تک کتنے آدمیوں کی گرفتاری ہوئی ہے - اور کیا اس گرفتاری سے حکومت کو یہ علم ہوا ہے کہ اس بوم کے پیچھے کوئی غیر ملکی ہاتھ تھا -]

Shri S. V. Ramaswamy: Three persons were arrested on suspicion and interrogated. One of the suspected saboteurs was later killed in an armed encounter on 26th January, 1960 in the border area. Efforts to trace and round up the person responsible for the incident are in progress.

Shri Ram Krishan Gupta: May I know whether any cause of the explosion has been known so far from the preliminary report of the complaint?

Shri S. V. Ramaswamy: The cause of the explosion? Subsequently an unexploded bomb was also discovered under the ballast. Possibly the explosion was due to a bomb.